

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00722/2017

Tuesday this the 18th day of August, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

Bindu S.R, aged 47 years,
W/o Girish Kumar
Technician Gr.II/Electric Loco Trip Shed/
Southern Railway/Trivandrum Central
Residing at Chandamangalam, Near SNM Library
Kulathur P.O., Trivandrum District
PIN: 695 583

..... **Applicant**

(By Advocate :Mr.T.C.G Swamy)

V e r s u s

1. Union of India represented by the
General Manager, Southern Railway
Headquarters Office, Park Town P.O.,
Chennai – 600 003
2. The Chief Personnel Officer,
Southern Railway, Headquarters Office, Park Town P.O.,
Chennai-600 003
3. The Chief Electrical Engineer
Southern Railway, Headquarters Office
Electrical Branch, Park Town P.O.,
Chennai – 600 003

4. The Sr. Divisional Electrical Engineer
Electric Loco Shed, Rolling Stock,
Erode-638 002
5. The Divisional Personnel Officer
Southern Railway, Salem Division
Salem-636 005
6. The Sr. Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum-695 014
7. The Sr. Divisional Electrical Engineer/Operations
Southern Railway, Trivandrum Division
Trivandrum-695 014

.....**Respondents**

(By Advocate : Mr.S.Radhakrishnan)

This application having been heard on 18.8.2020 through video conference, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

When the matter came up for consideration today through video conferencing, learned counsel for the applicant submits that the applicant is not pressing the Original Application. Hence the **Original Application stands dismissed as not pressed.** No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 : A true copy of Office Order bearing No.SA/19/ELS/2016 dated 06.04.2016, issued by the 5th respondent

Annexure A2 : A true copy of Office Order bearing No.SA/41/ELS/2010 dated 05.03.2010, issued from the office of the 5th respondent

Annexure A3 : A true copy of Memorandum bearing No.SA/P.135/Misc. Pinpointing/ELS dated 03.11.2015, issued from the office of the 5th respondent

Annexure A4 : A true copy of representation dated 08.11.2016, addressed to the 2nd respondent

Annexure A5 : A true copy of letter bearing No.V/E/OP/150/Transfer dated 09.11.2016 issued by the Sr. Divisional Electrical Engineer/Operations/TVC, 7th respondent.

Annexure A6 : A true copy of letter bearing No.SA/P.VII/ELS/Miscellaneous dated 17.11.2016 issued by the 5th respondent

Annexure A7 : A true copy of representation dated nil addressed to the Chief Electrical Engineer, Chennai - 3rd respondent.

Annexure A8 : A true copy of letter bearing No.V/E/OP/XV/RG dated 30.03.2017, issued by the Sr. Divisional Electrical Engineer/Operations/TVC to the 3rd respondent

Annexure A9 : A true copy of representation dated nil submitted to the 5th respondent, DPO/Salem

Annexure A10 : A true copy of letter bearing No.V/E/OP/XV/RG dated 04.04.2017, issued by the 7th respondent to the 5th respondent

Annexure A11 : A true copy of letter bearing No.E.150/A/12/RS dated 06.04.2017, along with its enclosure, issued from the office of the 3rd respondent Chief Electrical Engineer, Chennai

Annexure R1(a) : A true copy of Minutes of the meeting dated 23.1.2007

Annexure R1(b) series True copies of relevant extracts of the Seniority lists issued by Salem Division during the years 2011, 2013, 2015 and 2017

Annexure R1(c) : A true copy the order passed by this Hon'ble Tribunal in OA Nos.339 & 340 of 2016 dated 27.2.2017

Annexure R1(d) : A true copy the priority list dated 24.1.2007

Annexure R1(e) : A true copy office order No.J/ELS/58/07 dated 1.10.2007

Annexure R1(f) : A true copy the order passed by the Madras Bench of this Hon'ble Tribunal in O.A 1192/2014

Annexure R1(g) : A true copy the representation dated 4.10.2016 .

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